

18.16 hrs.

UTTAR PRADESH BUDGET 1993-94; DEMANDS FOR GRANTS (UTTAR PRADESH), 1993-94; MADHYA PRADESH BUDGET, 1993-94; DEMANDS FOR GRANTS (MADHYA PRADESH), 1993-94; RAJASTHAN BUDGET, 1993-94; DEMANDS FOR GRANTS (RAJASTHAN), 1993-94; HIMACHAL PRADESH BUDGET, 1993-94; AND DEMANDS FOR GRANTS (HIMACHAL PRADESH), 1993-94—*Contd.*

[*Translation*]

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Chairman, Sir, many Hon. Members did not get opportunity to speak and some Hon. Members have given their points in writing to the Hon. Minister. I would like to request the Hon. Minister to include those points in his speech or give a written reply in that regard. As per practice in vogue written replies were sent to Hon. Members' letters who could not speak, at the time of main Budget.....(*Interruptions*).....

[*English*]

MR. CHAIRMAN: He knows how to reply. He will try to cover as many points as possible. Hon. Minister, you please give your reply. Nothing goes on record.

(*Interruptions*)\*\*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): Mr. Chairman, Sir, I am thankful to the Hon. Members who have participated in the discussion on the Demands for Grants for the States of Uttar Pradesh, Madhya Pradesh, Rajasthan and Himachal Pradesh.

With your permission, Sir, I will take up one State after another.

Sir, first I will take up the State of Uttar Pradesh. Many of the Hon. Members who spoke on Uttar Pradesh Budget have raised about the allocations.

[*Translation*]

DR. RAMESH CHAND TOMAR (Hapur): Mr. Chairman, Sir, Ghaziabad is in my constituency and whenever the Governor visits

Delhi, the Collector and the S.S.P. attend to him. Consequently the administrative business is held up. I, therefore, would like to submit that two Collectors and two S. Ps. should be posted there so that one each of them could attend the Governor and the other may look after the administration. No work is being done there. I would like to tell you very honestly that when we M. Ps. ask about the whereabouts of these officers, we are told that they are in Delhi.

[*English*]

SHRI M. V. CHANDRASHEKHARA MURTHY: Sir, they have raised that the allocations and the importance on priority sectors are being reduced. This is not correct. The House is aware that we have submitted the Budget in the month of March for these States and we have taken the Vote on Account for six months. Again, today, we have come before this House to take Vote on Account for the remaining six months.

18.19 hrs.

(SHRI SHARAD DIGHE *in the Chair*)

In the case of Uttar Pradesh, the Annual Plan for 1993-94 is approved at Rs. 4050 crore when compared to Rs. 3853 crore in 1992-93 which marks an increase of 5.11 per cent and we have also allotted additional allocations for the development of Uttaranchal viz. Rs. 200 crore. For the important sectors like irrigation and flood control for the year 1992-93, it was Rs. 417.70 crore.

For the year 1993-94, it is Rs. 505.9 crore. For energy, in 1992-93, it was Rs. 1461.82 crore; in 1993-94, it has been raised to Rs. 1531.55 crore. For transport, it was Rs. 339.54 crore in 1992-93; in 1993-94, it is Rs. 481.85 crore. For social services, in 1992-93, it was Rs. 723.6 crore; in 1993-94, it is Rs. 812.9 crore. For education, in 1992-93, it was Rs. 244.22 crore; in 1993-94, it is Rs. 297.20 crore. In addition to these, for the year 1993-94, under Jawahar Rozgar Yojana, we have allotted Rs. 510 crore. Special funds for Eastern U.P. and Bandelkund region of U.P. have been created; and a sum of Rs. 40 crore and Rs. 10 crore have been provided respectively.

Shri Mohan Singh is not here. He has raised a point about Tehri Hydro Development Corporation. It is a joint venture Corporation with 80 per cent contribution from the Centre. In 1993-94, we have allocated Rs. 300 crore.

Many Hon. Members have pointed out the serious drought situation in several districts of U.P. The State Administration is closely watching the situation. Rs. 22.5 crore have been released for the calamity funds and contingency plans for Kharif have also been prepared. Hand pumps have been installed in the drought prone areas and tube-wells performance is also being closely monitored. Village ponds are being filled by canal water. Even for recovery of revenue, instructions have been issued for not using coercive measures for the recovery of agriculture dues in drought prone areas.

[*Translation*]

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Chairman, Sir, the Government orders in regard to hailstorm have not been implemented. Now the people are reeling under drought. They are in utter helplessness and hit by drought for last three or four months. Government orders have not been received. I, therefore, would like to ask as to the time since when the Government is going to implement it. (*Interruptions*).

[*English*]

SHRI M. V. CHANDRASHEKHARA MURTHY: Many Members from Uttar Pradesh are worried about the dues to be paid to the sugarcane growers. For 1993-94, a sum of Rs. 20 crore have been sanctioned. We have also requested them to make the payment to the cooperative sugar mills for payment of cane dues. Also many of the Hon. Members are worried about the shortage of teachers in Secondary and Primary Schools. We have taken up a programme to fill up the posts of teachers in Secondary Schools. Four Regional Boards have been created this year, and a drive is being launched to fill up the vacancies for the year 1993-94. And Rs. 2,396 crores as against Rs. 2,200 in 1992-93 is being allocated for this purpose. Even for construction or repairs of schools a provision of Rs. 545.11 lakhs has been included in the Budget Estimate of 1993-94. In all 605 primary schools are likely to be constructed at the rate of Rs. 90,000 per building.

Sir, the points raised by Shri Vishwanath Shastri about the development activities in U.P., particularly in Purvanchal and Bundelkhand, I have already said that we have sufficiently allocated funds for the development of this region.

Shri Rajnath Sonkar Shastri and many other Hon. Members have raised the question of mis-

use of funds in several programmes. I have noted their concern and suitable action will be taken by the State administration and whoever is found guilty will be punished.

Sir, if you permit me, next I will go to the State of Madhya Pradesh. The annual plan of Madhya Pradesh for the year 1993-94 is approved at Rs. 2,400 crores as against Rs. 1,714.75 crores of the revised plan of 1992-93. There is an increase of 37 per cent. The central assistance of Rs. 650 crores in 1993-94 is an increase of 4.5 per cent on central assistance of Rs. 629.95 crores in 1992-93.

The major thrust areas are irrigation, flood control, energy and rural development, transport, social welfare and welfare of SCST. For education and cultural programmes for 1992-93 it was Rs. 184.43 crores and for 1993-94 it is Rs. 213.53 crores. Health and Family Welfare it is Rs. 61.29 crores and for 1993-94 it is Rs. 76.4 crores. Welfare of SC and ST for 1992-93 it was Rs. 59.61 crores and for 1993-94 it is Rs. 69.8 crores. For rural development for 1992-93 it was Rs. 134.19 crores and for 1993-94 it is Rs. 126.21 crores. Irrigation and flood control for 1992-93 it was Rs. 411.87 crores and for 1993-94 it is Rs. 513.41 crores. Energy, for 1992-93 it was Rs. 465.59 crores and for 1993-94 it is Rs. 746.59 crores. In the area of transport for 1992-93 it was Rs. 58.69 crores and for year 1993-94 it is Rs. 93.47 crores.

The expenditure under major sector till June 1993 for irrigation it is Rs. 100 crores, i.e. creating an additional irrigation potential of 69,700 hectares. For drinking water the expenditure is Rs. 100 crores. Out of the total problem villages, i.e. 67,044 villages, so far we have provided 61,647 villages till March end. 1,179 villages have been fully covered and 1,449 villages partially covered till June under scarcity relief scheme 5,384 tubewells have been provided in the rural areas and 623 tubewells in the urban areas.

For Rural Development we have spent Rs. 86.46 crore and under the Special Action Plan for Rural Development the expenditure was Rs. 62.28 crore. In the Energy sector we have spent more than Rs. 47 crore. We have spent on forests, that is on environment, Rs. 69.79 crore.

As regards Madhya Pradesh, Hon. Member Shri Chandulal Chandrakar said that the Plan outlay for Irrigation and flood control has been

lowered. It is not correct. The Plan outlay for Irrigation and Flood Control is being stepped up from Rs. 411.87 crore in 1992-93 to Rs. 513.41 crore in 1993-94. For Agriculture and Allied Services it is Rs. 196.86 crore and in the area of Education, the Plan outlay for Education is being stepped up from Rs. 184.43 crore in 1992-93 to Rs. 213.56 crore in 1993-94.

About the repairs to old buildings, it is already being taken up under the various rural development programmes. About filling up of the vacant posts of teachers, the Education Department has already taken steps to fill up the posts. The general ban on filling up of posts is not applicable to the post of teachers.

The House may remember that in the months of February and March the entire State of Madhya Pradesh experienced a hailstorm which damaged the agricultural crop to the maximum extent. Again, in the month of March the third instalment of the contribution from the Centre to the Calamity Relief Fund amounting to Rs. 13.87 crore was released in advance on 12th April, 1993. Also, another instalment of Rs. 50 crores was released.

*[Translation]*

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Chairman, Sir, only Mandsaur district in Madhya Pradesh suffered loss to the tune of Rs. 300 crore. But what will the use of the meagre amount of aid being given by the Government?

*[English]*

SHRI M. V. CHANDRASHEKHARA MURTHY: I am coming to it. I am saying that another Rs. 50 crores as Ways and Means advance was also released in the month of April.

*[Translation]*

DR. RAMKRISHNA KUSMARIA (Damoh): Does that amount include money for crop insurance also?

*[English]*

SHRI M. V. CHANDRASHEKHARA MURTHY: Also, in addition to this, the Hon. Prime Minister also toured the drought-affected State and announced the release of funds to the tune of Rs. 100 crores, comprising, Rs. 90 crore to Jawahar Rozgaar Yojana, Rs. 4 crore for Accelerated Rural Water Supply, Rs. 1 crore from the Prime Minister's National Relief Fund

and Rs. 5 crores for Wasteland Development to the States.

*[Translation]*

DR. LAXMINARAYAN PANDEYA: Only announcement has been made and funds have not been released. There is drought all over Chhattisgarh, Durg, Rajnandgown, Seedhi, Shahdol etc. but no assistance is being given there. I am giving the facts. Therefore, mere announcement will not serve any purpose.

*[English]*

SHRI M. V. CHANDRASHEKHARA MURTHY: It is for the entire State.

Then I will take up Rajasthan. The Annual Plan for the State of Rajasthan for 1993-94 was approved at Rs. 1700 crore as compared to Rs. 1400 crore in the revised Plan of 1992-93, which is an increase of 30.56 per cent. The Central assistance for 1993-94 has been increased to Rs. 539 crore as against Rs. 505 crore in 1993-94. The major thrust areas are Agriculture, Allied Activities, Rural Development, Irrigation, Flood Control, Power, Transport and Economic Services. For agriculture and allied activities, in 1992-93 we had allocated Rs. 130.5 crore and in 1993-94 it is Rs. 182.15 crore. For rural development, in 1992-93 it was Rs. 65.95 crore and in 1993-94 it is Rs. 115.89 crore. For irrigation and flood control, in 1992-93 it was Rs. 260.87 crore and in 1993-94 it is Rs. 301.42 crore. For power sector, in 1992-93 it was Rs. 395.6 crore and in 1993-94 it is Rs. 468.5 crore. For social community services, it was Rs. 337.99 crore in 1992-93 and in 1993-94 it is Rs. 414.5 crore.

The Hon. Member, Shri Guman Mal Lodha, who is not present here now, has said that the allocations especially in the area of education and family welfare had come down. It is not correct, in 1992-93 the Annual Plan was of Rs. 1400 crore and now it is Rs. 1700 crore. Also expenditurewise, under education we had spent in 1992-93 a sum of Rs. 104.67 crore and in 1993-94, the outlay is Rs. 135.50 crore. Further he has raised about expenditure incurred in Raj Bhavan. This august House is aware that we have to maintain some tradition and some convention. We never discuss the expenses incurred by the Governor either in Raj Bhavan or by the President in Rashtrapati Bhavan. We should maintain that tradition.

Now, I will take up Himachal Pradesh. The approved Annual Plan for 1993-94 is Rs. 550 crore in comparison to the approved Annual Plan of Rs. 486 crore in 1992-93, which is an

increase of Rs. 13.17 crore. Even the share in Central taxes has gone up from Rs. 287.23 crore to Rs. 311.48 crore, which is an increase of 8.4 per cent. Even the Central Grants also has increased from Rs. 512.73 crore to Rs. 539.71 crore. The Central assistance in 1993-94 is Rs. 405.83 crore as compared to Rs. 350.93 crore in 1992-93, which is an increase of 15.64 per cent. There has been an increase of Rs. 10 crore in allocation for agriculture and allied activities; Rs. 3.4 crore for rural development; and Rs. 35 crore for energy sector. The major thrust areas in the Plan are power, agriculture, transport, population control, health care, and literacy.

The Hon. Member Shri Dhupal, who is not present here now, has said that the welfare programmes initiated by the BJP Government had been discontinued. It is not correct. All the beneficiaries of Antyodaya programme started by the then BJP Government are being covered now under IRDP. There is another programme '*Van lagao, rozi kamao*' and '*Gopal yojana*' programme of BJP Government. The State Administration received several complaints about the misuse of this programme and that is why this programme is being evaluated.

The other programme of the BJP Government, that is, '*Gaan bhi apna, kam bhi apna*' has not been discontinued. The name has been changed. It is now called '*Vikas Jansahyog*'. The provision for this programme for 1993-94 is Rs. 80 crore whereas the provision during the year 1992-93 for this programme was only

Rs. four crore. So, an improvement has been made on this programme.

More than that, provision has been made for maintenance and ten per cent of the cost will be added in the budget cost. Also, there is a total increase in the Plan outlay for transport. The increase in the Plan outlay for road transport for the year 1993-94 is over forty per cent. Even the Tenth Finance Commission is presently going to finance the Centre and the State, including the Special Category State, that is, Himachal Pradesh, which comes under Special Category.

With these words, I appeal to the Members of this House to support the Vote on Account in respect of all these four States.

MR. CHAIRMAN: I shall now put the Demands for Grants in respect of Budget (Uttar Pradesh) for 1993-94, to vote.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Uttar Pradesh to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 28 and 30 to 95."

*The motion was adopted.*

### DEMANDS FOR GRANTS-BUDGET (UTTAR PRADESH) FOR 1993-94 VOTED BY LOK SABHA

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on 29-3-1993		Amount of Demands for Grants voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
1.	Excise Department	5,46,11,000	...	5,46,10,000	...
2.	Housing Department	12,94,71,000	36,66,00,000	12,94,70,000	36,66,00,000
3.	Industries Department (Export Promotion).	44,18,000	22,09,000	44,18,000	22,09,000
4.	Industries Department (Mines and Minerals)	2,20,89,000	87,68,000	2,20,88,000	87,67,000

1	2	3	4		
5.	Industries Department (Village and Small Industries)	14,22,61,000	4,48,50,000	14,22,60,000	4,48,50,000
6.	Industries Department (Handloom Industry)	24,44,53,000	48,53,000	24,44,53,000	48,53,000
7.	Industries Department (Heavy and Medium Industries)	99,43,000	47,92,72,000	99,43,000	47,92,72,000
8.	Industries Department (Printing and Stationery)	15,45,36,000	35,80,000	15,45,35,000	35,80,000
9.	Power Department	1,10,21,000	558,00,00,000	1,10,21,000	558,00,00,000
10.	Agriculture and other Allied Departments (Horticultural Development)	17,96,33,000	3,53,04,000	17,96,33,000	3,53,04,000
11.	Agriculture and Other Allied Departments (Agriculture)	123,90,25,000	46,86,11,000	123,90,25,000	46,86,10,000
12.	Agriculture and Other Allied Departments (area Develop- ment)	21,94,01,000	25,00,000	21,94,01,000	25,00,000
13.	Agriculture and Other Allied Departments (Rural Develop- ment)	461,25,62,000	9,07,80,000	461,25,61,000	9,07,80,000
14.	Agriculture and Other Allied Departments (Panchayati Raj)	40,28,69,000	2,67,000	40,28,68,000	2,66,000
15.	Agriculture and Other Allied Departments (Animal Hus- bandry)	45,74,12,000	90,30,000	45,74,11,000	90,30,000
16.	Agriculture and Other Allied Departments (Dairy Deve- lopment)	6,35,66,000	2,73,40,000	6,35,66,000	2,73,39,000
17.	Agriculture and Other Allied Departments (Fisheries)	6,88,45,000	50,000	6,88,44,000	50,000
18.	Agriculture and Other Allied Departments (Co-operative)	10,97,11,000	74,19,13,000	10,97,10,000	74,19,13,000
19.	Personnel and Appointment Department (Training and Other Expenditure)	91,44,000	...	91,44,000	...
20.	Personnel Department (Public Service Commission)	41,43,000	...	41,43,000	...
21.	Food and Civil Supplies Department	21,20,29,000	771,16,30,000	21,20,29,000	771,16,30,000
22.	Sports Department	3,31,15,000	2,000	3,31,15,000	2,000
23.	Cane Development Depart- ment (Cane)	9,26,29,000	...	9,26,28,000	...
24.	Cane Development Depart- ment (Sugar Industry)	8,40,01,000	48,71,50,000	8,40,00,000	48,71,50,000
25.	Home Department (Jail)	18,63,59,000	4,00,00,000	18,63,58,000	4,00,00,000
26.	Home Department (Police)	441,23,52,000	2,50,00,000	441,23,51,000	2,50,00,000
27.	Home Department (Civil Defence)	21,87,28,000	...	21,87,28,000	...

1	2	3	4		
28.	Home Department (Political Pension and Other Expenditure)	10,76,00,000	...	10,76,00,000	...
30.	Confidential Department (Revenue Intelligence Directorate and Other Expenditure)	28,40,000	...	28,41,000	...
31.	Medical Department (Medical Education and Training)	45,38,67,000	33,99,000	45,38,67,000	33,98,000
32.	Medical Department (Alliopathy)	141,29,24,000	19,26,18,000	141,29,24,000	19,26,18,000
33.	Medical Department (Ayurvedic and Unani)	24,68,39,000	32,90,000	24,68,39,000	32,89,000
34.	Medical Department (Homoepathy)	7,33,51,000	...	7,33,51,000	...
35.	Medical Department (Family Welfare)	62,73,55,000	3,96,33,000	62,73,55,000	3,96,33,000
36.	Medical Department (Public Health)	65,90,92,000	..	65,90,92,000	...
37.	Urban Development Department	206,01,21,000	50,00,000	206,01,20,000	50,00,000
38.	Civil Aviation Department	2,55,14,000	...	2,55,13,000	...
39.	Language Department	30,29,000	...	30,28,000	...
40.	Planning Department	31,29,80,000	26,02,50,000	31,29,79,000	26,02,50,000
41.	Election Department	2,15,82,000	...	2,15,82,000	...
42.	Judicial Department	39,79,59,000	2,75,00,000	39,79,58,000	2,75,00,000
43.	Transport Department	5,56,51,000	9,01,000	5,56,51,000	9,00,000
44.	Tourism Department	1,82,05,000	2,36,18,000	1,82,05,000	2,36,18,000
45.	Environment Department	88,40,000	3,54,000	88,40,000	3,54,000
46.	Administrative Reforms Department	28,61,000	...	28,61,000	...
47.	Technical Education Department	38,83,84,000	11,65,11,000	38,83,83,000	11,65,11,000
48.	Muslim Waqf Department	38,51,000	...	38,51,000	...
49.	Woman and Child Welfare Department	27,76,68,000	12,50,000	27,76,67,000	12,50,000
50.	Revenue Department (District Administration)	29,66,44,000	2,05,91,000	29,66,44,000	2,05,91,000
51.	Revenue Department (Relief on Account of Natural Calamities)	22,52,62,000	70,62,000	22,52,62,000	70,61,000
52.	Revenue Department (Board of Revenue and Other Expenditure)	114,29,39,000	3,66,000	114,29,39,000	3,66,000
53.	National Integration Department	38,50,000	50,000	38,50,000	50,000

1	2	3	4
54. Public Works Department (Establishment)	91,56,55,000	...	91,56,55,000
55. Public Works Department (Non-Residential Buildings)	5,69,99,000	12,14,59,000	5,69,99,000 12,14,59,000
56. Public Works Department (Residential Buildings)	4,03,91,000	2,53,21,000	4,03,91,000 2,53,20,000
57. Public Works Department (Functional Buildings)	...	3,72,90,000	... 3,72,90,000
58. Public Works Department (Communication)	74,48,37,000	116,01,89,000	74,48,37,000 116,01,89,000
59. Public Works Department (Estate Directorate)	7,14,000	...	7,14,000
60. Forest Department	49,29,18,000	6,12,000	49,29,17,000 6,12,000
61. Finance Department (Debt Services and other Expenditure)	400,13,84,000	18,07,50,000	400,13,84,000 18,07,50,000
62. Finance Department (Superannuation Allowances and Pensions)	142,07,65,000	...	142,07,65,000
63. Finance Department (Treasury and Accounts Administration)	8,72,41,000	...	8,72,41,000
64. Finance Department (State Lottery)	250,00,00,000	...	250,00,00,000
65. Finance Department (Audit, Small Savings etc.)	14,02,16,000	...	14,02,15,000
66. Finance Department (Group Insurance)	16,28,000	...	16,28,000
67. Legislative Council Secretariat	1,61,04,000	...	1,61,03,000
68. Legislative Assembly Secretariat	3,77,96,000	...	3,77,95,000
69. Legislative and Parliamen- tary Affairs Department (Legislature)	...	10,00,000	... 10,00,000
70. Science and Technology Department	7,41,86,000	...	7,41,85,000
71. Education Department (Primary Education)	667,06,80,000	...	667,06,79,000
72. Education Department (Secondary Education)	418,95,74,000	25,08,000	418,95,73,000 25,07,000
73. Education Department (Higher Education)	114,47,58,000	3,15,50,000	114,47,58,000 3,15,50,000
74. Education Department (Adult Education)	3,57,93,000	...	3,57,92,000
75. Education Department (State Council of Education Research and Training)	3,88,20,000	...	3,88,20,000
76. Labour Department (Labour Welfare)	43,12,32,000	...	43,12,32,000

1	2	3	4		
77.	Labour Department (Employment)	25,67,47,000	24,98,000	25,67,46,000	24,97,000
78.	Secretariat Administration Department	23,39,21,000	...	23,39,20,000	...
79.	Social Welfare Department (Social Welfare)	25,84,09,000	...	25,84,08,000	...
80.	Social Welfare Department (Scheduled Castes and Backward Classes Welfare)	104,54,37,000	1,000	104,54,36,000	1,000
81.	Social Welfare Department (Tribal Welfare)	2,88,83,000	...	2,88,82,000	...
82.	Vigilance Department	2,57,79,000	...	2,57,78,000	...
83.	Relief and Rehabilitation Department	8,85,000	4,000	8,85,000	3,000
84.	General Administration Department	20,67,000	...	20,67,000	...
85.	Public Enterprises Depart- ment	25,98,000	...	25,98,000	...
86.	Information Department	6,39,90,000	...	6,39,89,000	...
87.	Soldier's Welfare Department	2,60,24,000	...	2,60,25,000	...
88.	Institutional Finance Depart- ment (Directorate)	23,68,000	18,00,000	23,68,000	18,00,000
89.	Institutional Finance Department (Sales Tax)	28,15,81,000	...	28,15,80,000	...
90.	Institutional Finance Depart- ment (Entertainment and Betting Tax)	1,27,53,000	...	1,27,53,000	...
91.	Institutional Finance Depart- ment (Stamps and Registra- tion)	5,63,94,000	...	5,63,94,000	...
92.	Cultural Affairs Department	2,98,85,000	42,50,000	2,98,84,000	42,50,000
93.	Irrigation Department (Establishment)	97,09,54,000	65,82,24,000	97,09,54,000	65,82,24,000
94.	Irrigation Department (Works)	337,25,79,000	286,70,76,000	337,25,78,000	286,70,76,000
95.	Uttaranchal Development Department	117,82,97,000	67,82,68,000	117,82,97,000	67,82,67,000

MR. CHAIRMAN: I shall now put the Demands for Grants in respect of Budget (Madhya Pradesh) for 1993-94 to vote.

The question is—

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out

of the Consolidated Fund of the State of Madhya Pradesh to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 73".

*The motion was adopted.*



**DEMANDS FOR GRANTS-BUDGET (MADHYA PRADESH) FOR 1993-94  
VOTED BY LOK SABHA**

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on 29-3-1993		Amount of Demands for Grants voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
1.	General Administration	15,68,32,000	...	15,68,32,000	...
2.	Other expenditure pertaining to general administration department	1,37,80,000	...	1,37,79,000	...
3.	Police	1,83,80,78,000	4,02,50,000	1,83,80,77,000	4,02,50,000
4.	Other expenditure pertaining to Home department	2,00,98,000	1,000	2,00,97,000	...
5.	Jails	12,31,10,000	...	12,31,10,000	...
6.	Expenditure pertaining to Finance department	2,07,42,83,000	12,86,25,000	2,07,42,82,000	12,86,25,000
7.	Expenditure pertaining to Commercial Tax department	35,27,43,000	20,25,000	35,27,42,000	20,25,000
8.	Land revenue and district administration	69,82,36,000	71,50,000	69,82,36,000	71,50,000
9.	Expenditure pertaining to Revenue department	9,49,83,000	30,00,000	9,49,83,000	30,00,000
10.	Forest	1,44,31,09,000	5,26,08,000	1,44,31,09,000	5,26,07,000
11.	Expenditure pertaining to Commerce and Industry department	20,20,95,000	14,65,15,000	20,20,95,000	14,65,14,000
12.	Expenditure pertaining to Energy department	1,17,62,64,000	1,30,87,60,000	1,17,62,64,000	1,30,87,60,000
13.	Agriculture	68,37,38,000	12,14,94,000	68,37,37,000	12,14,94,000
14.	Expenditure pertaining to Animal Husbandry department	33,38,21,000	35,50,000	33,38,20,000	35,50,000
15.	Dairy development	5,72,50,000	...	5,72,50,000	...
16.	Fisheries	4,19,03,000	1,00,000	4,19,03,000	1,00,000
17.	Co-operation	17,19,61,000	5,22,50,000	17,19,61,000	5,22,50,000
18.	Labour	8,77,59,000	...	8,77,59,000	...
19.	Public health and family welfare	1,73,32,87,000	...	1,73,32,86,000	...
20.	Public health engineering	1,05,52,80,000	3,76,48,000	1,05,52,80,000	3,76,47,000
21.	Expenditure pertaining to Housing and Environment department	6,68,97,000	8,84,44,000	6,68,97,000	8,84,44,000
22.	Expenditure pertaining to Local Government department	49,78,68,000	5,82,50,000	49,78,67,000	5,82,50,000
23.	Water resources department	96,41,90,000	1,55,87,78,000	96,41,90,000	1,55,87,78,000
24.	Public works—roads and bridges	1,03,60,55,000	12,69,50,000	1,03,60,55,000	12,69,50,000

25. Expenditure pertaining to Mineral resources department	2,89,68,000	...	2,89,68,000	...
26. Expenditure pertaining to Culture department	4,59,79,000	55,000	4,59,79,000	55,000
27. School education	4,88,83,70,000	87,75,000	4,88,83,70,000	87,75,000
28. State legislature	2,92,43,000	...	2,92,42,000	...
29. Administration of Justice and Elections	19,43,38,000	...	19,43,38,000	...
30. Expenditure pertaining to Panchayat and Rural Development department	1,00,51,81,000	12,50,000	1,00,51,80,000	12,50,000
31. Expenditure pertaining to Planning, Economics and Statistics department	4,93,71,000	...	4,93,70,000	...
32. Expenditure pertaining to Public Relations department	6,35,17,000	...	6,35,16,000	...
33. Tribal welfare	1,23,00,47,000	2,16,43,000	1,23,00,46,000	2,16,43,000
34. Social welfare	24,63,69,000	...	24,63,69,000	...
35. Rehabilitation	1,74,09,000	65,85,000	1,74,08,000	65,85,000
36. Transport	10,90,93,000	1,26,98,000	10,90,93,000	1,26,98,000
37. Tourism	76,21,000	20,00,000	76,21,000	20,00,000
38. Additional expenditure under employment programme	9,00,000	...	9,00,000	...
39. Expenditure pertaining to Food and Civil Supplies department	12,10,58,000	3,50,00,000	12,10,58,000	3,50,00,000
40. Expenditure pertaining to Command area development department	4,95,37,000	3,56,38,000	4,95,37,000	3,56,37,000
41. Tribal areas sub-plan	2,49,37,81,000	1,05,55,72,000	2,49,37,81,000	1,05,55,71,000
42. Public Works relating to Tribal Areas Sub-Plan—roads and bridges	5,00,000	18,14,50,000	5,00,000	18,14,50,000
43. Sports and Youth Welfare	5,68,69,000	...	5,68,69,000	...
44. Higher Education	62,46,74,000	40,00,000	62,46,74,000	40,00,000
45. Minor Irrigation Works	18,16,77,000	30,85,75,000	18,16,77,000	30,85,75,000
46. Science and Technology	1,40,00,000	...	1,40,00,000	...
47. Man-Power Planning Department and Technical education	31,02,14,000	66,71,000	31,02,14,000	66,70,000
48. Narmada Vally Development	...	1,98,24,75,000	...	1,98,24,75,000
49. Scheduled Caste Welfare	13,36,50,000	...	13,36,50,000	...
50. Expenditure pertaining to 20 Point Implementation department	1,04,79,000	...	1,04,79,000	...
51. Religious Trusts and Endowments	48,25,000	...	48,25,000	...
52. Externally aided Projects pertaining to Agriculture department	9,28,35,000	10,00,000	9,28,35,000	10,00,000

53. Externally aided Projects pertaining to Energy Department	6,00,00,000	...	6,00,00,000	...
54. Expenditure pertaining to Agricultural Research and Education	7,04,17,000	...	7,04,17,000	...
55. Expenditure pertaining to Women and Child welfare	33,91,24,000	93,05,000	33,91,24,000	93,05,000
56. Rural Industries	10,75,65,000	66,42,000	10,75,64,000	66,41,000
57. Externally aided Projects pertaining to Water resources department	10,00,00,000	...	10,00,00,000	...
58. Expenditure on Relief on account of Natural Calamities and Scarcity	63,57,00,000	9,50,00,000	...	...
59. Externally aided Projects pertaining to Co-operation department	1,11,50,000	...	1,11,50,000	...
60. Expenditure pertaining to District plan schemes	14,41,75,000	...	14,41,75,000	...
61. Externally aided Projects pertaining to Public Health and Family Welfare department	7,73,85,000	86,28,000	7,73,84,000	86,27,000
62. Externally aided Projects pertaining to Rural Development department	62,39,000	...	62,38,000	...
63. Externally aided Projects pertaining to Public Health Engineering department	2,00,00,000	...	2,00,00,000	...
64. Special Component Plan for Scheduled Castes	1,24,63,35,000	66,91,88,000	1,24,63,34,000	66,91,88,000
65. Aviation department	1,28,40,000	...	1,28,40,000	...
66. Welfare of Backward Classes	18,40,02,000	17,75,000	18,40,01,000	17,75,000
67. Public Works-Buildings	89,27,25,000	21,00,48,000	89,27,25,000	21,00,47,000
68. Public Works relating to Tribal Areas Sub-Plan—buildings	...	5,60,99,000	...	5,60,99,000
69. Expenditure pertaining to Urban Welfare department	10,86,32,000	...	10,86,32,000	...
70. Externally aided Projects pertaining to Man-Power Planning Department	5,35,20,000	3,82,50,000	5,35,19,000	3,82,50,000
71. Public Undertakings	2,50,000	...	2,50,000	...
72. Expenditure pertaining to Gas tragedy relief works	11,16,74,000	7,87,27,000	11,16,73,000	7,87,26,000
73. Expenditure pertaining to Plantation, Forestry, Environmental and Development of waste lands	3,08,000	3,99,00,000	3,07,000	3,99,00,000

MR. CHAIRMAN: I shall now put the Demands for Grants in respect of Budget (Rajasthan) for 1993-94 to vote.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the

Order Paper, be granted to the President out of the Consolidated Fund of the State of Rajasthan to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st March, 1994, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 50."

*The motion was adopted*

### LIST OF DEMANDS FOR GRANTS—BUDGET (RAJASTHAN) FOR 1993-94 VOTED BY LOK SABHA

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on		Amount of Demands for Grants voted by the House on 29-3-1993	
		Revenue	Capital	Revenue	Capital
		Rs.	Rs.	Rs.	Rs.
1	2	3		4	
1.	State Legislature	1,78,09,000	...	1,78,08,000	...
2.	Council of Ministers	1,04,37,000	...	1,04,38,000	...
3.	Secretariat	13,04,09,000	...	13,04,09,000	...
4.	District Administration	37,97,52,000	...	37,97,52,000	...
5.	Administrative Services	7,78,85,000	...	7,78,84,000	...
6.	Administration of Justice	15,75,01,000	...	15,75,01,000	...
7.	Election	16,79,04,000	...	...	...
8.	Revenue	35,13,15,000	...	35,13,16,000	...
9.	Forest	35,86,58,000	2,50,000	35,86,59,000	2,50,000
10.	Miscellaneous General Services	4,18,000	...	4,17,000	...
11.	Miscellaneous Social Services	4,31,89,000	...	4,31,89,000	...
12.	Other Taxes	7,44,07,000	...	7,44,07,000	...
13.	Excise	27,17,48,000	...	27,17,48,000	...
14.	Sales Tax	9,35,09,000	...	9,35,10,000	...
15.	Pension and other Retirement Benefits	116,14,15,000	...	116,14,16,000	...
16.	Police	126,77,58,000	8,35,000	126,77,58,000	8,35,000
17.	Jails	6,39,26,000	...	6,39,27,000	...

1	2	3	4		
18.	Public Relation	2,42,40,000	..	2,42,40,000	...
19.	Public Works	64,68,59,000	17,63,13,000	64,68,60,000	17,63,13,000
20.	Housing	8,84,11,000	5,32,50,000	8,84,11,000	5,32,50,000
21.	Roads and Bridges	73,94,83,000	51,17,50,000	73,94,84,000	51,17,50,000
22.	Area Development	31,68,35,000	23,39,72,000	31,68,34,000	23,39,73,000
23.	Labour and Employment	12,46,50,000	...	12,46,50,000	...
24.	Education, Art and Culture	549,08,53,000	1,51,90,000	549,08,53,000	1,51,90,000
25.	Treasury and Accounts Administration	8,87,35,000	...	8,87,35,000	...
26.	Medical and Public Health and Sanitation	171,00,22,000	1,00,000	171,00,23,000	1,00,000
27.	Drinking Water Supply Scheme	115,64,65,000	118,71,34,000	115,64,64,000	118,71,34,000
28.	Special Programme for Rural Development	39,78,55,000	...	39,78,55,000	...
29.	Town Planning and Regional Development	8,72,64,000	2,67,50,000	8,72,64,000	2,67,50,000
30.	Tribal Area Development	60,56,10,000	11,00,33,000	60,56,11,000	11,00,33,000
31.	Relief and Rehabilitation	6,65,000	1,000	6,65,000	...
32.	Civil Supplies	4,22,73,000	...	4,22,73,000	...
33.	Social Security and Welfare	63,23,22,000	9,81,000	63,23,21,000	9,81,000
34.	Relief on Account of Natural Calamities	124,00,00,000	2,000	123,99,99,000	1,000
35.	Miscellaneous Community and Economic Services	54,27,98,000	24,00,000	54,27,98,000	24,00,000
36.	Co-operation	29,32,36,000	18,27,24,000	29,32,35,000	18,27,24,000
37.	Agriculture	45,15,45,000	8,41,88,000	45,15,45,000	8,41,87,000
38.	Minor Irrigation and Soil Conservation	49,86,68,000	5,64,56,000	49,86,68,000	5,64,56,000
39.	Animal husbandry and Medical	33,51,04,000	30,35,000	33,51,04,000	30,36,000
40.	State Enterprises	83,10,000	6,11,90,000	83,09,000	6,11,90,000
41.	Community Development	21,46,50,000	...	21,46,51,000	...
42.	Industries	24,74,73,000	19,25,12,000	24,74,73,000	19,25,12,000
43.	Mines	16,26,65,000	1,84,00,000	16,26,66,000	1,84,00,000
44.	Stationery and Printing	8,63,91,000	3,75,000	8,63,90,000	3,75,000
45.	Loans to Government Servants	...	68,91,90,000	...	...
46.	Irrigation	151,84,70,000	211,74,08,000	151,84,69,000	211,74,08,000
47.	Tourism	1,25,86,000	1,68,63,000	1,25,86,000	1,68,64,000
48.	Power	107,53,50,000	166,37,50,000	107,53,50,000	166,37,50,000
49.	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,96,26,000	...	5,96,26,000	...
50.	Rural Employment	75,71,26,000	...	75,71,27,000	...

MR. CHAIRMAN: I shall now put the Demands for Grants in respect of Budget (Himachal Pradesh) for 1993-94 to vote.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out

of the Consolidated Fund of the State of Himachal Pradesh to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 31."

*The motion was adopted.*

**LIST OF DEMANDS FOR GRANTS—BUDGET (HIMACHAL PRADESH)  
FOR 1993-94 VOTED BY LOK SABHA**

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on 29-3-1993		Amount of Demands for Grants voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
1.	Vidhan Sabha Election	1,30,57,000	...	1,30,57,000	...
2.	Governor and Council of Ministers	64,92,000	...	64,91,000	...
3.	Administration of Justice	3,43,94,000	...	3,43,94,000	...
4.	General Administration	28,22,10,000	15,48,000	28,22,10,000	15,48,000
5.	Land Revenue	20,09,50,000	5,45,000	20,09,50,000	5,45,000
6.	Excise and Taxation	3,50,54,000	...	3,50,55,000	...
7.	Police and Allied Organisations	30,18,90,000	...	30,18,90,000	...
8.	Education, Sports and Arts and Culture	142,26,52,000	3,48,25,000	142,26,52,000	3,48,25,000
9.	Health and Family Welfare	51,26,71,000	2,47,10,000	51,26,71,000	2,47,11,000
10.	Pulic works	26,80,25,000	1,78,50,000	26,80,25,000	1,78,50,000
11.	Agriculture	23,37,72,000	7,77,13,000	23,37,72,000	7,77,12,000
12.	Irrigation and Flood Control	12,31,33,000	5,60,10,000	12,31,33,000	5,60,10,000
13.	Soil and Water Conservation	5,87,16,000	23,75,000	5,87,16,000	23,75,000
14.	Animal Husbandry and Dairy Development	9,47,87,000	12,00,000	9,47,87,000	12,01,000
15.	Fisheries	1,02,41,000	24,25,000	1,02,40,000	24,25,000
16.	Forest and Wild Life	33,34,23,000	1,09,44,000	33,34,23,000	1,09,44,000
17.	Roads and Bridges	16,78,21,000	29,04,27,000	16,78,22,000	29,04,26,000
18.	Supplies, Industries and Minerals	5,99,69,000	2,61,20,000	5,99,69,000	2,61,21,000
19.	Social Security and Welfare (including nutrition)	11,91,99,000	46,51,000	11,91,99,000	46,51,000
20.	Rural Development	16,16,39,000	7,42,000	16,16,39,000	7,41,000
21.	Co-operation	4,10,16,000	5,56,49,000	4,10,17,000	5,56,48,000
22.	Food and Warehousing	7,71,85,000	11,94,29,000	7,71,85,000	11,94,30,000
23.	Water and Power Development	51,000	41,36,50,000	50,000	41,36,51,000

24. Stationery and Printing	2,34,76,000	7,50,000	2,34,76,000	7,50,000
25. Road, Water Transport and Civil Aviation	2,69,45,000	1,63,84,000	2,69,44,000	1,63,84,000
26. Tourism and Hospitality Organisation	1,03,10,000	92,75,000	1,03,11,000	92,75,000
27. Labour and Employment	3,18,41,000	45,74,000	3,18,41,000	45,74,000
28. Water Supply, Sanitation, Housing and Urban Development	37,46,40,000	15,60,65,000	37,46,40,000	15,60,65,000
29. Finance	44,56,32,000	...	44,56,32,000	...
30. Loans to Government Servants	...	2,23,00,000	...	2,23,00,000
31. Tribal Development	34,93,42,000	10,85,33,000	34,93,43,000	10,85,34,000

### Uttar Pradesh Appropriation (No. 2 Bill), 1993\*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of the financial year 1993-94.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of the financial year 1993-94."

*The motion was adopted.*

SHRI M. V. CHANDRASHEKHARA MURTHY: I introduce the Bill.\*\*

SHRI M. V. CHANDRASHEKHARA MURTHY: I beg to move: \*\*

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of the financial year 1993-94, be taken into consideration".

MR. CHAIRMAN: Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of the financial year 1993-94, be taken into consideration".

*[Translation]*

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Chairman, Sir, I have written a letter to the Hon. Minister informing him that an amount of Rs. 1 crore 15 lakh has been deposited in the account of electricity department for development purposes in the Lalitpur district for the year 1991-92 and 1992-93, but the work has not yet started. I would like to have an assurance from the Hon. Minister that the work in this respect will be completed at the earliest.

*[English]*

SHRI M. V. CHANDRASHEKHARA MURTHY: Sir, it is true that the hon. Member gave me a letter which is written in Hindi. I require time because I was continuously in the House. I will get it examined and I will find out from the State Administration about it.

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of the financial year 1993-94, be taken into consideration".

*The motion was adopted.*

MR. CHAIRMAN: The House will now take up Clause by Clause consideration.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill*

\*Published in Gazette of India Extraordinary Part II, Section 2, dated 18-8-1993.

\*\*Introduced/moved with the recommendation of the President.